

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD.

O.A.No.1056/96.

Date of order : 11.10.1996.

Between

M.V.S.Prasada Rao

.. Applicant

And

1. State of Andhra Pradesh,  
Rep. by the Chief Secretary to  
Govt. of Andhra Pradesh,  
General Administration (Spl.A),  
Secretariat, Hyderabad-500022.
2. The Union of India,  
Rep. by the Cabinet Secretary to  
Govt. of India,  
Rashtrapathi Bhavan,  
New Delhi-110011.
3. The Union of India,  
Rep. by the Secretary(Per) to  
Govt. of India,  
Min. of Personnel, P.G.&Pensions,  
Dept. of Personnel, AIS-III Sn.,  
North Block, New Delhi-110011.
4. Union Public Service Commission,  
Rep. by its Secretary,  
Dholpur House, Shahjahan Road,  
New Delhi-110011.
5. The Chairman,  
Vth Pay Commission,  
Vigyan Bhavan Annexe,  
M.A.Road, New Delhi.

.. Respondents

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Counsel for the Applicant

.. Shri S.Ramakrishna Rao

Counsel for the Respondents

.. Shri N.R.Devaraj, Sr. CGSC

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Shri G.V.Ramamurti, Secretary G.A.P.

C O R A M

Hon'ble Shri Justice M.G.Chaudhari : Vice-Chairman

Hon'ble Shri H.Rajendra Prasad : Member(A)

Order

(Per Hon'ble Shri Justice M.G.Chaudhari : Vice-Chairman)

This application is a totally misconceived application.

It is not based on any existing cause of action. We are sorry to note that a person of the status of Principal Secretary to Govt. of Andhra Pradesh and a Member of Indian Administrative Service should have thought it appropriate to file such an application. The application is rejected.

  
( H.Rajendra Prasad )

Member(A).

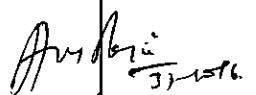
  
( M.G.Chaudhari )

Vice-Chairman.

Dated: 11.10.1996.

Dictated in Open Court.

br.

  
Deputy Registrar (D.C.C.)

O.A.1056/96.

To

1. The Chief Secretary to Govt.of A.P.  
General Administration(Spl.A)  
State of A.P. Secretariat, Hyderabad-22.
2. The Cabinet Secretary to Govt.of India,  
Rashtrapathi Bhavan, Union of India, New Delhi-14.
3. The Secretary(Per) to Govt.of India,  
Ministry of Personnel, P.G. & Pensions,  
Union of India, Dept.of Personnel, AIS-III Sn.,  
North Block, New Delhi-11.
4. The Secretary, U.P.S.C. Dholpur House, Shahjahan Road,  
New Delhi-11.
5. The Chairman, Vth Pay Commission,  
Vigyan Bhavan Annex, M.A.Road,  
New Delhi.
6. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT.Hyd.
7. One copy to Mr.N.R.Devraj, Sr.CGSC.CAT.Hyd.
8. One copy to Library, CAT.Hyd.
9. One spare copy.

10. Mr. G. V. R. K. Murty, Secy. to Govt.  
p.v.m.

9/11/96  
I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 11 - 10 - 1996

ORDER / JUDGMENT

M.A/R.A./C.A. No.

in  
O.A.No. 1056/96

T.A.No. (w.p.)

Admitted and Interim Directions

Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

